

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).2057/2011

RANJANA PRAKASH AND ORS

Petitioner(s)

VERSUS

THE DIVISIONAL MANAGER AND ANR

Respondent(s)

(With prayer for interim relief and office report )

Date: 08/04/2011 This Petition was called on for hearing today.

For Petitioner(s) Ms. Manita Verma,Adv.  
Mr. Devashish Bharuka,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Await return of notice of both the respondents.  
List the matter on 10.5.2011.

(SUNIL THOMAS)  
Registrar